

HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::

ROC.NO.1666/2025-B.SPL.,

DATED.\ .04.2025

C I R C U L A R

While inviting attention to the High Court's Circular ROC.No.577/SO/1995, dated 10.04.1996, all the Unit Heads are informed that it is permissible for the officers in the cadre of District and Sessions Judges to avail 14 days of vacation permission during the Summer Vacation, 2025 as per the turns given below.

The Unit Heads are requested to send the turn wise list of availment of 14 days of vacation permission by the officers in the cadre of District and Sessions Judges including Addl. District and Sessions Judges working in Fast Track Special Courts to the High Court, as per the dates given below.

The Unit Heads are requested to inform the availability of the regular Officers working as District and Sessions Judges who are available for being appointed as Vacation Civil Judges under Section 32(3) of Telangana Civil Courts Act, 1972 and also to send the **Consolidated turn wise list along with in-charge arrangements** for the District and Sessions Judges and Additional District and Sessions Judges seeking permission to avail vacation in each turn after taking the consent of each officer for making the necessary in-charge arrangements for Summer Vacation, 2025. The Unit Heads / Principal District Judges are instructed to accord permission to the Senior Civil Judges and Junior Civil Judges working in their Unit for availment of Summer Vacation of

14 days and 11 days respectively in either of the two turns mentioned below:

PERIODS OF SUMMER VACATION, 2025

1) APPOINTMENT OF VACATION CIVIL JUDGES

I PERIOD - 05.05.2025 TO 21.05.2025 (17 days)

II PERIOD - 22.05.2025 TO 06.06.2025 (16 days)

2) PERMISSION TO AVAIL SUMMER VACATION FOR 14 DAYS DURING THE YEAR 2025 FOR THE OFFICERS IN THE CADRE OF DISTRICT AND SESSIONS JUDGES AND SENIOR CIVIL JUDGES

I TURN - FROM 06.05.2025 TO 19.05.2025 (14 DAYS)

II TURN - FROM 22.05.2025 TO 04.06.2025 (14 Days)

(Common Working Days on 20.05.2025 & 21.05.2025)

3) PERMISSION TO AVAIL SUMMER VACATION FOR 11 DAYS DURING THE YEAR 2025 FOR THE OFFICERS IN THE CADRE OF JUNIOR CIVIL JUDGES.

I TURN - FROM 13.05.2025 TO 23.05.2025 (11 DAYS)

II TURN - FROM 26.05.2025 TO 05.06.2025 (11 DAYS)

(Common Working Day on 24.05.2025)

Further all the Unit Heads/Prl. District and Sessions Judges are directed to follow the following norms while forwarding the names of officers being named as vacation Civil Judges and permission for availment of summer vacation for 14 days.

- (i) All the Unit Heads are requested to communicate the circular to all the Additional District and Sessions Judges working in their District/Unit.
- (ii) The Unit Heads are requested to see that number of officers availing vacation permission during I turn and II turn be equal to the extent possible.
- (iii) All the officers in the cadre of Additional District and Sessions Judges are directed to submit their consent to the

concerned Principal District and Sessions Judges/Unit Heads only and not to send to the High Court directly.

- (iv) Regular District Judges be nominated to be appointed as Vacation Civil Judges.
- (v) As per Section 32(3) of Telangana Civil Courts Act, 1972, the Vacation Civil Judges are not entitled for availment of any kind of leave / public holiday, during their turn, unless permitted by the High Court in exigencies.
- (vi) All the Officers are informed that the public holidays preceding or succeeding to the vacation turns cannot be tagged.
- (vii) The circular is placed in the High Court's official website <http://tshc.gov.in> and the downloaded copy from the Web site is valid for further action.
- (viii) **The Unit Heads are directed to send the consolidated turn wise list along with in-charge arrangements in the following proforma to the High Court on or before 28.04.2025 by E-Mail or any other source.**

PROFORMA

FOR APPOINTMENT OF VACATION CIVIL JUDGES DURING SUMMER VACATION, 2025

PERIOD	DATES	NAME AND DESIGNATION OF THE VACATION CIVIL JUDGE
I PERIOD	05.05.2025 TO 21.05.2025 (17 DAYS)	
II PERIOD	22.05.2025 TO 06.06.2025 (16 DAYS)	

**VACATION PERMISSION FOR 14 DAYS,
DURING SUMMER VACATION, 2025**

Sl. No.	Name and Designation of the Officer	Availment of I TERM Vacation Permission for 14 days	Availment of II TERM Vacation Permission for 14 days	Officer placed In-charge of the Court.
1.		06.05.2025 TO 19.05.2025		
2.			22.05.2025 TO 04.06.2025	

REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Principal Special Judge for C.B.I. Cases, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Chairman, Industrial Tribunals - I, II and Addl. Industrial Tribunal, Hyderabad.
8. The Presiding Officers, Labour Courts - I, II and III, Hyderabad.
9. The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad.
10. The Chairman, Co-operative Tribunals, Hyderabad and Warangal.
11. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Godavarikhani, Peddapally District, and Hanumakonda.
12. The Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
13. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.

14. The III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
 15. The Chairman, Telangana State Waqf Tribunal, Hyderabad.
 16. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem - Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapalli	9) Khammam
10) Badradri-Kothagudem	11) Mahabubnagar	12) Jogulamba-Gadwal
13) Wanaparthy	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri-Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy
25) Medchal-Malkajgiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar-Bhupalapally	
 17. The Pay and Accounts Officer, Hyderabad.
 18. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 19. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 20. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
- + **Spare...**